

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. VMC SYSTEMS LIMITED

1	Name of corporate debtor	M/S. VMC SYSTEMS LIMITED
2	Date of incorporation of corporate debtor	20-02-1997
3	Authority under which corporate debtor is incorporated/ registered	RoC-Vijayawada
4	Corporate identity number/ limited liability identity number of corporate debtor	U29199AP1997PLC026477
5	Address of the registered office and principal office (if any) of corporate debtor	4th Floor, D.No: 2-56/2/19, Vijaya Towers, 100 Ft Road, Khanamet Village, Hitech City, Madhapur, Hyderabad-500081.
6	Date of closure of insolvency resolution process	14-02-2020
7	Liquidation commencement date of corporate debtor	04-05-2021 (The date of receipt of the copy of the order)
8	Name, address, email address, telephone number and the registration number of the liquidator	Mr. Madasa Kumar , Flat No: 48. 4th Floor, Road No: 4, Pet Basheerabad (V), Quthbullapur (M), Medchal-Malkajgiri District, Hyderabad, Telangana-500067. Email: kumarmadas@gmail.com Phone: 9866512519
9	Last date for submission of claims	05-06-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal -Hyderabad has ordered the commencement of liquidation of the **VMC SYSTEMS LIMITED** on **26-04-2021**, the copy of which has been received by the Liquidator on **04-05-2021**.

The stakeholders of **VMC SYSTEMS LIMITED** are hereby called upon to submit the proof of their claims, on or before **05-06-2021**, to the liquidator at the address mentioned against item 8. The financial creditor shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06 May 2021, Place: Hyderabad

MADASA KUMAR, Liquidator

Madasa Kumar
MBA, LL.B.

Advocate & Insolvency Professional

IBBI Regn.No: IBBI/PA-001/IP-PU1590

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